

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(17)

C.P No. 1445/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Dipak G. Mehta & Anr.

V/s.

Radius & Deserve Builders LLP.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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VIBHAV KRISHNA

MR ANTESHAM KHATRI -

1/6 JURIS CONSULTIS
Adv for Resp

MR Dipak Mehta —

Vibhav Krishna

(Dipak Mehta)

(in person)

ORDER

CP No.1445/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is in progress, at their request, list this
matter on 4.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)